

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †1875
TO BE ANSWERED ON 30.07.2018

PROPOSALS FROM MAHARASHTRA GOVERNMENT

†1875. PROF. RAVINDRA VISHWANATH GAIKWAD

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total details of proposals received by the Government for approval which have been recommended by the State Government of Maharashtra during the last three years; and
- (b) the details of proposals approved out of the received proposals and the amount of money released for this purpose during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a) & (b): The Ministry of Tribal Affairs had received proposals from the State Government of Maharashtra under the following schemes namely (i) Special Central Assistance to Tribal Sub Scheme (SCA to TSS), (ii) Grants under Article 275(1) of the Constitution (iii) Development of Particularly Vulnerable Tribal Groups (PVTGs), (iv) Post Matric Scholarship, (v) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP, (vi) Support to National / State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDCS) and (vii) Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes and Strengthening Education among ST girls in Low Literacy Districts for the welfare of tribal people. Proposals from the State Governments are received and considered by the Ministry (by Project Appraisal Committee) for release of grant in accordance with the guidelines / norm stipulated under the schemes/ programmes. The details of proposals received, where available, and amount of money released during the last three years to State Government of Maharashtra under these schemes are given at **Annexure-I (a to c)**.

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. †1875 for 30-07-2018 asked by PROF. RAVINDRA VISHWANATH GAIKWAD regarding ‘Proposals from Maharashtra Government’.

Details of proposals received from State Government of Maharashtra and amount of money released by the Ministry during the last three years (Rs. in Lakh)

Annexure-I(a)
(Rupees in Lakh)

Sl. No.	Name of Scheme/ programme	Funds Released		
		2015-16	2016-17	2017-18
1	SCA to TSS	12514.91	9547.00	13760.38
2	Grants under Article 275(1) of the Constitution	13374.00	11536.53	13862.24
3	Development of PVTGs	0.00	2077.00	1226.25
Total		25888.91	23160.53	28848.87

Annexure-I(b)
(Rupees in Lakh)

Name of the Scheme	Year	Proposals Received	Total Expenditure Reported by State Govt. of Maharashtra.	Central Share (75%)	Funds Released
Post Matric Scholarship for ST Students	2015-16	25798.55	19027.00	14270.36	14121.87
	2016-17	24851.51	17239.95	12929.96	12921.16
	2017-18	22411.94	23671.05	17753.29	5556.75 (As on 25.07.2018)

Annexure-I(c)
(Rupees in Lakh)

Name of the Scheme	Year	No. of Proposals Received	Grant-in-Aid Released
Grants-in-Aid to Voluntary Organisations working for the welfare of Scheduled Tribes and Strengthening Education among ST girls in Low Literacy Districts.	2015-16	31	33.77
	2017-17	26	361.34
	2017-18	21	527.34

Besides above, one proposal under the scheme of ‘Mechanism of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP’ and two proposals under the scheme of ‘Support to National / State Scheduled Tribes Finance and Development Corporations (NSTFDC / STFDCS) have been received from State Government of Maharashtra during the financial year 2017-18. These proposals were found deficient.
